

Seventeenth Loksabha

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Title: The Constitution (Amendment) Bill, 2022 (Insertion of New Article 338C)

DR. SANJEEV KUMAR SINGARI (KURNOOL): Sir, I beg to move for leave to introduce a Bill further to amend the Constitution of India.

माननीय सभापति: प्रश्न यह है :

“कि भारत के संविधान का और संशोधन करने वाले विधेयक को पुरःस्थापित करने की अनुमति प्रदान की जाए।”

प्रस्ताव स्वीकृत हुआ।

DR. SANJEEV KUMAR SINGARI: Sir, I introduce ** the Bill.